

(a) whether Government are contemplating to arm the Commissioner for Scheduled Castes and Scheduled Tribes with powers in the manner the powers are accorded to the Inquiry Commissions/Judicial/non-judicial Commissions so that he may check in a more effective manner the atrocities and discriminations against Scheduled Castes and Scheduled Tribes; and

(b) if so, the details thereof?

**THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN):** (a) and (b). Article 338 of the Constitution empowers the Commissioner for Scheduled Castes and Scheduled Tribes to investigate all matters relating to the safeguards provided for Scheduled Castes and Scheduled Tribes under the Constitution. The Commissioner is to report upon the working of those safeguards at prescribed intervals to the President, who shall cause all such reports to be laid before each House of Parliament. The question of bestowing powers of enquiry under the Commission of Enquiry Act on the Commissioner for Scheduled Castes and Scheduled Tribes is under review.

[*Translation*]

### **Completion of Irrigation Projects**

182. SHRI HARISH RAWAT: Will the Minister of WATER RESOURCES be pleased to state:

(a) the number of big and medium irrigation projects or multi-purpose projects on which construction work has been undertaken since the First Five Year Plan to date; and

(b) the number of projects out of them which have been completed, their total irrigation potential and the extent of its utilisation at present?

**THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA):** (a) and (b). Since the inception of First five Year Plan 264 major and 1088 medium irrigation/multipurpose projects have been taken up for construction in the country. Out of them 65 major and 626 medium projects were completed upto the end of Sixth plan. Beside these, 37 major and 187 medium projects are expected to be completed by the end of VII Plan.

The irrigation potential created and brought under utilisation upto the end of VI Plan from the completed/on-going projects is 30.01 million hectares and 25.33 million hec. respectively. The anticipated additional potential created and brought under utilisation during VII Plan is 1.65 million hectares and 1.68 million hectares respectively.

[*English*]

### **Second Cadre Review of Group 'A' Engineers in CPWD**

183. SHRI HARISH RAWAT: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) Whether a proposal for second cadre review of the Group 'A' Engineers in CPWD is under consideration of Government;

(b) if so, the details of the aspects to be covered therein; and

(c) the strength of Chief Engineers and Executive Engineers during 1981 and 1989?

**THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN):** (a) and (b). Second cadre review of Central Engineering Service and Central Electrical and Mechanical Engineering Service Group